

C. A. T. Bench, JAIPUR

9

Date of Order

Orders

OH 182/34 with MA 156/34

13.6.94

Sh. Virendra Lodha, Counsel for the applicant.

Mr. Lodha submits that the relief has already been granted to the applicant. He does not want to press this OH as well as MA.

The OH and MA, both stand dismissed accordingly.

B. B. Mahajan
(B. B. Mahajan)
Member (Adm.)

D. L. Mehta
(D. L. Mehta)
Vice-Chairman

City amt to be app.
and an und. 2480
and 22,494

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